

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 3450 TO BE ANSWERED ON: 08.08.2025

Assessment of use of Fertilizers

3450: DR. SHIVAJI BANDAPPA KALGE:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has made any assessment of the quantity of chemical fertilizers being used by different States across the country; and
- (b) if so, the details thereof, State/UT-wise, particularly in Maharashtra?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) & (b) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. On the basis of month-wise & state-wise projections given by DA&FW, Department of Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan.

Further, the information regarding the requirement, availability and sales of fertilizers viz. Urea, DAP, MOP and NPKS during the ongoing Kharif-2025 season in the country, including the State of Maharashtra is placed at **Annexure**.

Annexure referred to in reply to part (a) to (b) of Lok Sabha Unstarred Question No 3450 for answering on 08.08.2025
STATE WISE FERTILIZERS POSITION DURING KHARIF 2025 (TILL 04/08/2025)

fig. in LMT

S. No	State	UREA				DAP				MOP				NPKS			
		Seasonal Requirement for KHARIF 2025	Pro rata Requirement From 01/04/2025 to 04/08/2025	Availability From 01/04/2025 to 04/08/2025	Cumulative DBT Sales From 01/04/2025 to 04/08/2025	Seasonal Requirement for KHARIF 2025	Pro rata Requirement From 01/04/2025 to 04/08/2025	Availability From 01/04/2025 to 04/08/2025	Cumulative DBT Sales From 01/04/2025 to 04/08/2025	Seasonal Requirement for KHARIF 2025	Pro rata Requirement From 01/04/2025 to 04/08/2025	Availability From 01/04/2025 to 04/08/2025	Cumulative DBT Sales From 01/04/2025 to 04/08/2025	Seasonal Requirement for KHARIF 2025	Pro rata Requirement From 01/04/2025 to 04/08/2025	Availability From 01/04/2025 to 04/08/2025	Cumulative DBT Sales From 01/04/2025 to 04/08/2025
1	Andaman and Nicobar	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	6.22	3.23	5.93	3.85	2.60	1.47	1.96	1.09	0.70	0.33	0.88	0.48	6.30	3.10	6.20	3.04
3	Arunachal Pradesh	0.01	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.70	1.09	2.02	1.53	0.28	0.17	0.39	0.15	0.21	0.14	0.31	0.20	0.23	0.17	0.31	0.11
5	Bihar	10.32	5.37	7.72	4.67	2.20	1.73	2.00	1.03	0.50	0.45	0.82	0.24	2.50	2.05	3.43	1.35
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	7.12	6.04	6.62	5.71	3.10	2.71	2.10	1.71	0.60	0.50	0.81	0.59	1.80	1.48	2.36	1.93
8	Dadra and Nagar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.11	0.08	0.09	0.08	0.02	0.02	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.01	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.03	0.02	0.02	0.02
12	Gujarat	11.12	7.84	7.87	6.78	3.40	2.84	2.35	1.70	0.45	0.36	0.52	0.25	2.95	2.48	4.78	3.05
13	Haryana	10.07	7.34	9.72	9.20	2.83	1.64	1.72	1.35	0.28	0.19	0.37	0.23	0.37	0.21	0.81	0.48
14	Himachal Pradesh	0.33	0.19	0.43	0.28	0.01	0.00	0.02	0.01	0.00	0.00	0.02	0.01	0.15	0.11	0.16	0.08
15	Jammu and kashmir	0.78	0.69	1.23	0.74	0.22	0.20	0.25	0.18	0.08	0.08	0.15	0.11	0.01	0.01	0.02	0.01
16	Jharkhand	1.70	1.10	1.38	0.98	0.55	0.37	0.43	0.30	0.05	0.04	0.05	0.02	0.35	0.29	0.59	0.38
17	Karnataka	11.17	7.09	9.25	8.28	4.00	3.09	3.22	2.56	1.30	0.88	1.60	1.03	9.90	6.70	13.24	9.55
18	Kerala	0.52	0.36	0.54	0.40	0.12	0.07	0.11	0.07	0.40	0.28	0.36	0.31	0.69	0.46	0.71	0.41
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	17.42	10.45	14.26	12.54	7.50	5.19	4.24	3.32	0.50	0.31	0.64	0.39	5.00	3.35	6.23	4.27
21	Maharashtra	15.52	10.76	14.96	12.11	4.60	3.23	3.35	2.22	1.20	0.72	1.99	1.20	18.00	11.98	21.67	14.67
22	Manipur	0.11	0.10	0.11	0.08	0.02	0.02	0.03	0.01	0.01	0.01	0.00	0.00	0.01	0.01	0.01	0.01
23	Meghalaya	0.02	0.02	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.07	0.05	0.10	0.09	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	4.30	2.92	4.25	2.72	2.00	1.64	1.72	1.13	0.60	0.44	0.51	0.32	2.40	1.90	2.66	1.57
27	Puducherry	0.07	0.05	0.06	0.05	0.01	0.00	0.01	0.00	0.01	0.00	0.01	0.01	0.04	0.02	0.05	0.03
28	Punjab	14.92	13.77	16.19	13.96	2.85	1.63	2.07	1.27	0.50	0.31	0.49	0.23	0.50	0.31	0.91	0.48
29	Rajasthan	10.52	6.60	9.71	7.97	5.10	3.48	2.93	2.02	0.10	0.05	0.12	0.06	1.50	0.84	1.69	0.93
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	4.37	2.80	4.67	3.58	1.40	0.90	1.20	0.72	0.80	0.52	1.02	0.65	4.11	2.67	4.07	2.58
32	Telangana	9.80	6.82	6.87	5.69	2.40	1.94	2.18	1.85	0.55	0.36	0.43	0.17	10.00	7.19	8.17	5.88
33	Tripura	0.08	0.06	0.12	0.05	0.02	0.02	0.03	0.01	0.01	0.01	0.03	0.01	0.03	0.02	0.02	0.01
34	Uttarakhand	1.00	0.73	1.05	0.90	0.15	0.14	0.29	0.13	0.02	0.02	0.06	0.02	0.15	0.13	0.10	0.05
35	Uttar Pradesh	39.92	24.79	33.58	25.85	10.00	6.82	8.10	4.79	1.25	0.83	1.03	0.39	5.00	2.73	5.04	2.09
	West Bengal	6.10	4.06	7.01	3.42	1.60	1.01	1.66	0.73	1.00	0.62	1.19	0.49	4.10	2.14	5.68	2.25
	ALL INDIA	185.39	124.41	165.80	131.56	56.99	40.35	42.38	28.39	11.13	7.44	13.41	7.40	76.11	50.38	88.93	55.22

